NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/145/2016

NAME OF THE PETITIONER(S)

: Michael Stennett

NAME OF THE RESPONDENT(S)

: M/s Megabarre Asia Pacific India Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

02. ROHAN RAJASEKARAN

Raj cyapal of Ray hunalten Advocats

Krespondant K1-R3

ORDER

Counsel for petitioner present. Counsel for R1 to R3 present and filed counter by serving a copy to the other side. Time extended for counsel for petitioner to file rejoinder, if any. Put up on 29.11.2016 at 10.30 A.M.

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(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)